

Listed on : . .2015

Court No. :

Item :

SECTION-II

IN THE SUPREME COURT OF INDIA
CRIMINAL APPELLATE JURISDICTION

PETITION FOR SPECIAL LEAVE TO APPEAL (CRL.) NO. 6842 OF 2014

WITH

CRIMINAL MISCELLANEOUS PETITION NO. 17781 OF 2014

(Application for suspension of sentence)

Malkhan Singh

... Petitioner(s)

VERSUS

State of Uttar Pradesh

... Respondent(s)

OFFICE REPORT

The matter above mentioned was listed before the Hon'ble Court on 12th September, 2014 when the Court was pleased to pass the following order:

"Issue notice on the special leave petition as also on the application for suspension of sentence/bail."

Accordingly Show Cause Notice was issued to the sole Respondent/State through registered post A.D. on 26th September, 2014.

Mr. Abhishth Kumar, Advocate has on 1st December, 2014 filed Vakalatnama/Appearance on behalf of sole Respondent/State.

Service of Show Cause Notice is complete.

The matter above-mentioned is listed before the Hon'ble Court with this office report.

DATED this the 6th day of January, 2015.

Sd/-

ASSISTANT REGISTRAR

COPY TO:

1. Dr. Krishan Singh Chauhan, Advocate
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2. Mr. Abhishth Kumar, Advocate
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c4/dk

ASSISTANT REGISTRAR